

NOTIFICATIONS UNDER GOVT., SAVINGS CERTIFICATES ACT, 1959, REPORT OF COMPTROLLER AND AUDITOR GENERAL OF INDIA FOR 1979-80 UNION GOVT. (RAILWAYS) AND APPROPRIATION ACCOUNTS PARTS I AND II, RAILWAYS AND BLOCK ACCOUNTS, RAILWAYS.

THE MINISTER OF FINANCE (SHRI R. VENKATARAMAN): On behalf of Shri Maganbhai Barot, I beg to lay on the Table :

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 12 of the Government Savings Certificates Act, 1959:—

(i) The National Savings Certificates (VI Issue) Rules, 1981, published in Notification No. GSR 309 (E) in Gazette of India dated the 24th April, 1981.

(ii) The National Savings Certificates (VI Issue) Rules, 1981, published in Notification No. GSR 310(E) in Gazette of India dated the 24th April, 1981.

(iii) The Post Office Savings Certificate (Amendment) Rules, 1981, published in Notification No. GSR 318(E) in Gazette of India dated the 30th April, 1981.

(2) A copy of Notification No. GSR/311 (E) (Hindi and English versions) published in the Gazette of India dated the 24th April, 1981 regarding applicability of a Government Savings Certificates Act, 1959 of National Savings Certificates (VI Issue) and National Savings Certificates (VII Issue), issued under sub-section (3) of section 1 of the Government Savings Certificates Act, 1959. [Placed in Library. See No. LT—2558/81]

(3) A copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India for the year 1979-80, Union Government (Railways) under article 151(1) of the Constitution. [Placed in Library. See No. LT-2559/81].

(4) A copy of Appropriation Accounts, Railways, for 1979-80—Part-I, Review (Hindi and English versions).

(5) A copy of Appropriation Accounts, Railways, for 1979-80, Part II—Detailed Appropriation Accounts (Hindi and English versions). [Placed in Library. See No. LT-2560/81].

(6) A copy of Block Accounts (including Capital Statements comprising the

the Loan Accounts), Balance Sheets and Profit and Loss Accounts Railways, for 1979-80 (Hindi and English versions). [Placed in Library. See No. LT—2561/81].

ANNUAL REPORT OF NATIONAL CO-OPERATIVE CONSUMERS' FEDERATION LTD., NEW DELHI FOR 1979-80, ANNUAL ACCOUNTS OF SUPER BAZAR, COOPERATIVE STORES LTD., DELHI FOR THE YEAR ENDING 30-6-78 WITH STATEMENT FOR DELAY.

THE DEPUTY MINISTER IN THE MINISTRY OF CIVIL SUPPLIES (SHRI BRAJAMOHAN MOHANTY): I beg to lay on the Table :—

(1) A copy of the Annual Report (Hindi and English Versions) of the National Cooperative Consumers' Federation Limited, New Delhi, for the year 1979-80 together with Audited Accounts. [Placed in Library. See No. LT—2562/81]

(2) (i) A copy of the Annual Accounts (Hindi and English versions) of the Super Bazar, the Cooperative Store Limited, Delhi, for the year ending 30th June, 1978 along with Audit Report thereon.

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (i) above [Placed in Library. See No. LT—2563/81].

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

MINUTES

SHRI G. LAKSHMANAN : (Madras North): I beg to lay on the Table Minutes of the Fourteenth to Twenty-fourth sittings of the Committee on Private Members' Bills and Resolutions held during the current session.

MESSAGES FROM RAJYA SABHA

SECRETARY: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:—

“(i) ‘In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed